

IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **08.11.2023** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF : K.K Flats Pvt Ltd & 2 Ors

MAIN PETITION NUMBER : CP/36/2018

(IA/MA) APPLICATION NUMBERS

IA/1402/2019; Com.Appl/50/CHE/2021

ORDER

Applicant is represented by Ld. Counsel Mr. Y. Prakash.
Respondent is represented by Ld. Counsel Mr. Jerin Asher Sojan.

It is stated that memo of settlement has been prepared and
very shortly it will be filed.

At joint request, list the applications on **03.01.2024** for
reporting of settlement/hearing.

—sd—

[VENKATARAMAN SUBRAMANIAM]
MEMBER (TECHNICAL)

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—sd—

[SANJIV JAIN]
MEMBER (JUDICIAL)